

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

10.07.2020

M.A./350/269/2020

O.A./350/607/2019

(EXECUTION OF ORDER)

(MENTIONED)

ITEM NO:8

FOR APPLICANTS(S) Adv. :

MANORANJAN NIKAP

-V/S-

S E RAILWAY

FOR RESPONDENTS(S) Adv.:

Mr. A.Chakraborty

FOR RESPONDENTS(S) Adv.:

Ms. S.Choudhury

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels appearing for both the sides.</p> <p>2. In O.A. 607/2019, we had directed the Revisional Authority to dispose of the pending revisional application within a period of three months. The order was issued on 15.01.2020.</p> <p>3. Ld. Counsel for the applicant alleges that till date no order has been passed on his revisional application. Hence, he has come up for execution application through this M.A. No. 269/2020.</p> <p>4. Since the Revisional Authority was to pass an order, we direct that the order be issued on the revisional application within a period of six weeks from the date of receipt of a copy of this order.</p> <p>5. M.A. stands disposed of accordingly.</p> <p>6. Plain copy of this order be made over to Ld. Counsels for both the sides.</p>

(DR. NANDITA CHATTERJEE)
MEMBER(A)

(BIDISHA BANERJEE)
MEMBER (J)

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